

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6794
ANSWERED ON:11.05.2005
SETTING UP OF CYBER REGULATION APPELATE TRIBUNALS
Patel Shri Kishanbhai Vestabhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) whether the Government has set up Cyber Regulation Appellate Tribunals;
- (b) if so, the number of Tribunals so far set up by the Government; and
- (c) the number of cases referred to these Tribunals and the cases settled so far by these Tribunals?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

- (a): Cyber Regulation Appellate Tribunals (CRAT) has not been set up so far.
- (b) and (c): Do not arise.